

SCHEDULE-II FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/s.ADITAZZ DESIGN TECHNOLOGIES PVT. LTD.

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	M/s.Aditazz Design Technologies Pvt. Ltd.
2.	Date of incorporation of corporate debtor	01/01/2015
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Bengaluru
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U72200KA2015PTC078062
5.	Address of the registered office and principal office (if any) of corporate debtor	#89, Ground Floor, 16th A Main, 7th Cross, 4B Block, Koramangala, Bengaluru-560034, Karnataka, India.
6.	Date of closure of Insolvency Resolution Process	25/02/2020
7.	Liquidation commencement date of corporate debtor	18/01/2021 (order received on 18/02/2021)
8.	Name and registration number of the insolvency professional acting as liquidator	Basavaraj M Salimath. IBBI/IPA-002/IP-N00800/ 2019-2020 /12692
9.	Address and e-mail of the liquidator, as registered with the Board	#92, 1st Cross, "B" Sector, Amruth Nagar, Sahakar Nagar post, Bengaluru- 560092. basavaraj.salimath54@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	#92, 1st Cross, "B" Sector, Amruth Nagar, Sahakar Nagar post, Bengaluru- 560092. basavaraj.salimath54@gmail.com
11.	Last date for submission of claims	20/03/2021

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Basavaraj M Salimath

Notice is hereby given that the National Company Law Tribunal, Bengaluru Bench has ordered the commencement of liquidation of the M/s. Aditazz Design Technologies Pvt Ltd., on 18/01/2021 (Order received on 18/02/2021)

The stakeholders of M/s. Aditazz Design Technologies Pvt Ltd., hereby called upon to submit their claims with proof on or before 20th March, 2021 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date : 18/02/2021

Place: Bengaluru.

Sd/- Mr. Basavaraj M Salimath

Liquidator of M/s. Aditazz Design Technologies Pvt Ltd.,